SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 93/2025

PRIYANKA & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 54235/2025 - INTERVENTION/IMPLEADMENT

IA No. 35138/2025 - INTERVENTION/IMPLEADMENT

IA No. 35128/2025 - INTERVENTION/IMPLEADMENT

IA No. 31493/2025 - INTERVENTION/IMPLEADMENT

IA No. 55579/2025 - INTERVENTION/IMPLEADMENT

IA No. 54256/2025 - INTERVENTION/IMPLEADMENT

IA No. 95286/2025 - INTERVENTION/IMPLEADMENT

IA No. 58207/2025 - INTERVENTION/IMPLEADMENT

IA No. 31460/2025 - PERMISSION TO FILE APPLICATION FOR DIRECTION

IA No. 54245/2025 - PERMISSION TO FILE APPLICATION FOR DIRECTION)

Date: 17-04-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s): Mr. K. Parameshwar, Sr. Adv.

Mr. Krishna Kumar, AOR

Ms. Chitransha Singh, Adv.

Mr. Suryansh Gupta, Adv.

For Respondent(s): Mr. Tushar Mehta, Solicitor General

Mr. K.M. Nataraj, A.S.G.

Mr. Bhuvan Kapoor, Adv.

Mr. Anuj Srinivas Udupa, Adv.

Mr. Udit Dedhiya, Adv.

Dr. N. Visakamurthy, AOR

Mr. Anjuman Tripathy, AOR

Mr. Ardhendu Pratap Swain, Adv.

Mr. Abhinav Garg, AOR

Mr. Lavkesh Bhambhani, Adv.

Mr. L. Srinivasulu, AOR

Ms. P. Geetanjali, Adv.

Mr. Dama Seshadri Naidu, Sr. Adv.

Mr. Namit Saxena, AOR

- Mr. Prashanth Reddy, Adv.
- Mr. A Ushi Reddy, Adv.
- Mr. Deepak Kumar Singh, Adv.
- Mr. Kanhaiya Kumar, Adv.
- Mr. Sunny Kumar, Adv.
- Mr. Raushan Kumar, Adv.
- Mr. Ramu Sankhla, Adv.
- Mr. Ravi Khare, Adv.
- Mr. Debopriyo Pal, Adv.
- Mr. Sujeet K Gupta, Adv.
- Mr. Manoranjan K Gupta, Adv.
- Mr. Bhag Singh Rana, Adv.
- Ms. Yogita Bharti, Adv.
- Mr. Sriram P., AOR
- Mr. Akshay Mann, Adv.
- Mr. Hitendra Nath Rath, AOR
- Ms. Laxmi, Adv.
- Mr. Vairawan A.S., AOR
- Dr. Menaka Guruswamy, Sr. Adv.
- Mr. Neeraj Kumar Verma, AOR
- Mr. Utkarsh Pratap, Adv.
- Ms. Arunima Das, Adv.
- Ms. Bhumika Yadav, Adv.
- Ms. Shaswati Parhi, Adv.
- Mr. Gopal Sankaranarayanan, Sr. Adv.
- Mr. Sravan Kumar Karanam, AOR
- Ms. Aditi Gupta, Adv.
- Mr. Shourya Dasgupta, Adv.
- Mr. Kumar Abhishek, Adv.

UPON hearing the counsel the Court made the following

ORDER

- IA No. 58207/2025, IA No. 95286/2025, IA No. 31493/2025, IA
 No. 35128/2025, IA No. 35138/2025, IA No. 54235/2025, IA No. 54256/2025 and IA No. 55579/2025 (applications for intervention/impleadment) are allowed.
- 2. During the course of hearing, various issues and cross-issues have been raked up by the parties on either side of the aisle, which we believe can be effectively addressed through some

mechanism, which ideally may be evolved by the Union of India. To that end, Mr. K.M. Nataraj, learned ASG seeks and is granted two weeks' time to have instructions.

3. List on 16.05.2025.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR